

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 11

CA 452/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **18.01.2023**

NAME OF THE PARTIES: **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors**

Appearance (via video-conference):

For the Applicant : Mr. Gaurav Joshi, Senior Advocate, Mr. Manmeet Singh, Mr. Sairam Subramanian and Ms. Bhavika Deora I/b Saraf and Partners
For the UoI : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel
For the Respondent : Mr. Animesh Bisht a/w Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas

Rule 11 of NCLT, 241- 242 CA,2013

ORDER

CA 452/2022

Ld. Counsel for the Liquidator mentioned the matter before starting the Board.

Ld. Counsel for the Applicant requested to list this matter **High on Board** on

24.01.2023 along with another connected pending Company Application

i.e. C.A. No.669/2022. The said request of the Counsel is accepted. Registry is

directed to retain the position of this matter **High on Board** on the adjourned

date.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)